

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA 10/2010

This the 13st day of January, 2010

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

Hansraj Gocher S/o Shri Bajrang Lal Gochar,
R/o Gram Post Nautada Maliyan Tech. Degod District Kota (Raj.)

...Applicant

(By Advocate: Shri N.C.Chaudhary)

- VERSUS -

1. Union of India through Secretary, Department Ministry of Post India ,
Dak Bhawan Sansad Marg, New Delhi.
2. Post office Kota Division, Kota through its Senior Superintendent Kota
(Raj.)
3. Radhey Shyam, Dak Pal Nautada Sultanpur, Kota,

.....Respondents

O R D E R (ORAL)

Learned counsel for applicant seeks permission to withdraw this OA at
the admission stage.

In view what has been stated above counsel for applicant is permitted
to withdraw this OA with liberty reserve to ^{the applicant} him to file substantive OA for the
same cause of action before the appropriate forum. Accordingly, OA is
dismissed as withdrawn on the aforesaid terms.


(B.L.Khatri)
Member (Administrative)


(M.L.Chauhan)
Member (Judicial)

mk